



The Schedule
for the
NALSAR UNHCR Public
International Law Moot Court
Competition

15 - 16 May, 2021

Knowledge Partners





15 February 2021	Release of Moot Proposition
15 March 2021	Deadline for Registration (Provisional + Final)
20 March 2021	Last date to seek clarification based on the moot proposition
25 March 2021	Release of Clarifications
15 April 2021	Deadline for Submission of Memorials
01 May 2021	Declaration of results of Stage I: Memorial Evaluation Round to determine top 24 teams which will participate in Stage II: Oral Rounds
04 May 2021	Deadline for the Top 24 teams to confirm Participation and the payment of Registration Fee for Stage II: Oral Rounds
14 May 2021	Researcher's Test
15 – 16 May 2021	Oral Rounds
16 May 2021	Valedictory Ceremony

